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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.78/ BB/2017	-	For filing objections	Rule 6 of IB	Bibekananda Rout Vs Camson Bio Technologies Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	N. SRINIVAS, 9845102501	Petitioner.	

Counsell for Petitioner is present. Counsel for corporate debtor is also present. He has filed objections.

For hearing, list it on 26.02.2018.

  
MEMBER (T)

  
MEMBER (J)